

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 254/GT/2013

Date: 29.1.2014

To

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Feroze Gandhi Unchahar TPS Stage-III (210 MW)
Ref. : Affidavit dated 5.1.2014

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 12.2.2014:

- i) It is noticed that actual expenditure of ₹74.63 lakh has been claimed in this petition as against the actual additional capital expenditure of ₹75.33 lakh allowed vide order dated 25.5.2012 during 2010-11 in Petition No. 269/2009. No proper justification has been submitted for the variation in the actual claims. Petitioner shall submit proper justification.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)